BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(54)/2012 - IC

IN THE MATTER OF:

Shri Devendra Kumar Assistant Implementation Cell Department of Legal Affairs New Delhi

Appellant

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi

Respondent

Hearing

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NOTICE

Versus

Date of Notice: 19.06.2012

Present:

3. Shri Nirmal Singh, Director & CIPO alongwith Smt. Amarjit Kaur, Section Officer and Smt. Tarvinder Kaur, Assistant, Deptt. of Legal Affairs, Ministry of Law & Justice.

ORDER

- 1. Present none on the behalf of the appellant.
- Shri Devendra Kumar, Asstt. has alleged in his appeal that the information sought by him vide his application dated 24.04.2012 has not been furnished to him vide order dated 31.05.2012. The Department was directed to furnish the required information.

- 3. The Departmental representative has informed that Shri Devendra Kumar, Asstt. has received his medical claim and he does not want to pursue on the other points such as 'b' ,'c' & 'd' of his application dated 24.04.2012 and has further requested to close his matter, in view of the above statement of Shri Devendra Kumar recorded on 14.06.2012 in the presence of Smt. Amarjit Kaur, Section Officer. No further action is required.
- The Appeal is disposed off.
- File consigns to records.
- 6. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RT, Act, 2005.

(Satish Chandra) Joint Secretary & Legal Adviser First Appellate Authority

To

1. Shri Devendra Kumar, Assistant, Implementation Cell, Department of Legal Affairs (by Speed Post) New Delhi

Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001

3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001

4. PPS to Law Secretary for information.